NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.414/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017

NAME OF THE PARTIES:

The Ultra Outdoors Pvt Ltd.

V/s.

Mediascope Publicities (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE Adu Petitione Rashmi Patil Kashy

Malhar Zatakia Adu. for Respondent M.

ORDER TCP 414/I&BC/NCLT/MB/MAH/2017

By the Order of the Bench, adjourned to **04.12.2017**.

Sd/-

BHASKARA PANTULA MOHAN Member (Judicial)

Date: 22.11.2017 uq

Sd/-

M.K. SHRAWAT Member (Judicial)